

GOVERNMENT OF MANIPUR
SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

NOTIFICATION

Imphal, March 3, 2014


No. 2/62/2013-Leg/L(v) : In exercise of powers conferred by sub-section (1) and (2) of section 3 of the Family Courts Act, 1984 (Act no. 66 of 1984), the State Government after consultation with the High Court of Manipur hereby establishes the following Family Courts at column (II) for the purpose of exercising the jurisdiction and powers conferred on a family court by the above Act within the local limits of the area to which the jurisdiction shall extend at column (III) of the Schedule below :

Schedule

Sl.No.	Family Court	Territorial Jurisdiction
(I)	(II)	(III)
1.	Family Court, Thoubal	Thoubal District
2.	Family Court, Bishnupur	Bishnupur District
3.	Family Court, Senapati	Senapati District

2. Further, the existing local limits of the area to which the jurisdiction of the Family Court, Manipur is reduced as below :

Sl. No.	Family Court	Territorial Jurisdiction
1.	Family Court, Manipur	Districts of Imphal East, Imphal West, Ukhrul, Churachandpur, Chandel and Tamenglong


 (Y. Rameshchandra Singh)
 Secretary (Law)
 Government of Manipur.

Copy to :

1. The Secretary to Chief Minister, Manipur
2. P.S. to Minister (Law & Legislative Affairs), Manipur
3. P.S. to Chief Secretary, Government of Manipur.
4. The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India Jaisalmer House, Man Singh Road, New Delhi - 110011
5. The Accountant General, Manipur
6. The Registrar General, High Court of Manipur, Imphal. This has reference to his letter No. HCM/EC-2014/Estt(1)/884 dt. 21-01-2014.
7. The District & Sessions Judge, Manipur East / Manipur West / Thoubal / Bishnupur / Senapati
8. The Judge, Family Court, Manipur
9. The Secretary, All Manipur Bar Association, Imphal
10. The Director of Information and Public Relations, Manipur for kindly publishing the above Notification in the Official Gazette Extra-Ordinary and for supply of 10(ten) copies to the Law Department.
11. The Website Manager, Department of IT, Govt. of Manipur for uploading the above Notification in the Manipur Govt. Website.
12. Guard File.